

DIVISION BENCH

S-6

COURT - II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/320(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	MURALEEDHARAN K U VS RADHAGOBIND COMMERCIAL LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

For Petitioner

Mr. Ajay Gaggar, Adv.

For Radhagobind Commercial Limited

Mr. Vinay Somani, CS

ORDER

1. Learned Counsel for the petitioner present. Ld. Counsel for Radhagobind Commercial Limited present.
2. Notice accepted by Mr. Vinay Somani, CS of the Company. Response be filed within one week.
3. Post this matter on 16.12.2022.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**